

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(C/ACT)/12/KOB/2024
SECTION	SEC. 213, 241 & 242 & 213 C/ACT.
NAME OF PARTIES	NAVEEN JAYASANKAR V/S M/S NANDINI TOURIST HOME PRIVATE LIMITED AND 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	A K MUHAMMED HASHIM,VIJAY V PAUL, THWALHATH V, SAMAH ABDUL MAJEED,HAMED ABDULLA JAVAHIR
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARI KUMAR G NAIR, AKHIL SURESH.

24th JULY 2024

O R D E R

IA(C/ACT)/87/KOB/2024 in CP(C/ACT)/12/KOB/2024

In view of the orders passed today in IA(C/ACT)/96/KOB/2024, list this matter for further consideration on **22.08.2024**.

IA(C/ACT)/96/KOB/2024 in CP(C/ACT)/12/KOB/2024

None appears on behalf of the Applicant. Learned proxy Counsel appears on behalf of the Respondent and seeks time to file reply affidavit. Time granted, let the same be filed within a period of two weeks, after serving copy on the other side.

List this matter for further consideration on **22.08.2024**

CP(C/ACT)/12/KOB/2024

Learned proxy Counsell appears through virtual mode on behalf of the Counsel on record for the Petitioner. None appears on behalf of the Respondents.

In view of the orders passed today in IA(C/ACT)/96/KOB/2024, list this matter for further consideration on **22.08.2024**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**